

DIVISION BENCH  
COURT - I

**O-229**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1(KB)2016  
COMP.APPL/567(KB)2017, COMP.APPL/488(KB)2017,  
COMP.APPL/230(KB)2018, COMP.APPL/1136(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>MANGALMURTI COMMDEAL PVT.LTD. VS RUPNARAYAN VANIJYA PVT.LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Ms. Kiran Sharma, Adv. : For Respondent No. 8

Mr. Sagar Chaurasia, Adv. : For Respondent No. 1-7

Mr. Vikash Singh, Adv.

Mr. Nitu Singh, CS

**ORDER**

1. Ld. Counsel/Authorized Representative for Respondent No. 1-7 and 8 present.
2. None appears for petitioner. Await present on behalf of the petitioner. If there is no one present on behalf of petitioner on the next date of hearing, appropriate orders will be passed.
3. Post this matter on **16/5/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**